Limited, was barred from entrusting any new contract in DMRC for a period of two years, a penalty of Rs. 5 crores was imposed and the Performance Guarantee of 5% was extended to 5 years after completion of work as against 10% upto 1 year apart from recovery of penalties as per terms and conditions on Safety, Health and Environment in the contract. The Detailed Design Consultant, M/s Arch Consultancy Services Pvt. Limited was black-listed for a period of 5 years from engagement by DMRC or DMRC contractors. M/s Tandon Consultants Pvt. Ltd. was debarred from engagement for any consultancy work in Delhi Metro for a period of 2 years either directly or through contracting agencies.

The action was also taken against three senior officials of DMRC namely Director (Project) and two Deputy Chief Engineers who were repatriated to their parent departments and one expatriate Quality Expert of General Consultants was demobilized.

(d) Does not arise.

## Irrigation projects pending in the absence of environment and forest clearance

1658. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the number of irrigation projects that have been pending in the absence of environment and forest clearance, the State-wise detailed list thereof;
  - (b) the land area of these irrigation projects; and
- (c) whether State Governments have made special request to clear these projects, if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI M. VEERAPPA MOILY): (a) to (c) Irrigation projects covering more than 10,000 hectare (ha.) or higher irrigable command area and with potential to cause submergence require environment clearance from Union Government, In addition, irrigation projects with proximity to National Park/Sanctuary, Biosphere Reserve and/or projects situated within 10 Kms. of inter-State boundary also require similar environment clearance. These proposals are processed for environment clearance as per the provisions stipulated under the Environment Impact Assessment Notification, 2006 and as amended from time to time. The proposals for forest clearance are dealt with as per the provisions stipulated

(1) Environmental Clearance

10. Odisha

6,000

under the Forest (Conservation) Act, 1980 and the rules and regulations framed thereunder.

A State-wise list of irrigation projects awaiting environment and forest clearances is given in Statement.

Statement

State-wise details of irrigation projects under consideration for

Sl. No.	State	Irrigation Project details	Land area proposed to be irrigated (in hectare)
Î.	Maharashtra and Andhra Pradesh	Lendi Major Irrigation (inter-State) Project in Nanded District, Maharashtra and Nizamabad District, Andhra Pradesh.	49,000
2.	Maharashtra	Lower Tapi Lift Irrigation Scheme in Jalagaon District.	25,657
3.	Maharashtra	Krishna Marathwada Lift Irrigation Project at Osmanabad.	87,188
4.	Karnataka	Shiggaon Lift Irrigation Scheme in Haveri District.	9,900
5.	Madhya Pradesh	Bina Complex Irrigation and Multi-purpose Project (24 MW + 10 MW) in Sagar District.	97,747
6.	Madhya Pradesh	Mohanpura Major Irrigation Project in Rajgarh District.	92,860
7.	Madhya Pradesh	Ghogra Minor (Upper Ghogra Irrigation) Project in Sehore District.	1,650
8.	Madhya Pradesh	Bansujara Major Irrigation Project in Sehore District.	54,000
9.	Madhya Pradesh	Kundaliya Irrigation Project in Tikamgarh and Chhatarpur Districts.	58,040

Jeera Irrigation Project in Bargarh District.

## (2) Forest Clearance

Sl. No.	State	Proposal name	Area of Forest land involved (in hectare)
1.	Haryana	Diversion of 0.165 hectare (ha.) forest land for construction of bridge over Gurgaon Canal Feeder RD 29800, Faridabad.	0.165
2.	Karnataka	Diversion of 8.498 ha. for construction of Ubrani Amruthapura Multi-purpose lift irrigation scheme in Bhadravathi Division catering to Shimoga, Chickmagalur and Davangere Districts.	8.498
3.	Madhya Pradesh	Kundaliya Major Multi-purpose Project.	680.27
4.	Madhya Pradesh	Barkheda Tank	8.06
5.	Madhya Pradesh	Surajpura Tank	28.9
6.	Madhya Pradesh	Jalandhar Tank	5
7.	Madhya Pradesh	Harpura Irrigation and Canal Tank Linking Project.	12.76
8.	Madhya Pradesh	Ram Dasi Tank Project.	1.3
9.	Maharashtra	Construction of Minor Irrigation Tank under Raigad Irrigation Division.	6.028
10.	Punjab	Div. of 0.0021 ha. of forest land for approach road to Establishment of Tubewell on DHS road km. 395-396 L/s Teh. Fazilka under Forest Division and District Ferozepur.	0.0021
11.	Rajasthan	Construction of main canal left and right in Gardhara Irrigation Project.	18.573
12.	Uttar Pradesh	Diversion of 60.150 ha. of forest land for construction of Rapi main canal in Shravasti District.	60.15
13.	Uttar Pradesh	Construction of Adva Bairaj Submergence Area.	27.19